

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 20 /Appt.

28th November, 2014

Consequent upon attachment of Sri Dhananjay Kumar Shashi, Assistant Registrar (Non-Judicial)-XXVI as Court Masters to Hon'ble Mr. Justice Sujit Narayan Prasad in place of Sri Sumit Mitra, Assistant Registrar (Non-Judicial)-XXI, Hon'ble the Chief Justice, exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, has been pleased to re-allocate the works of Sri Dhananjay Kumar Shashi, Assistant Registrar (Non-Judicial)-XXVI to Sri Sumit Mitra, Assistant Registrar (Non-Judicial)-XXI in the manner mentioned in column No. 3 against his names, till further order:-

Sl. No.	Name of the Officer with designation	Work /duties to be assigned
1.	2.	03
1.	Sri Sumit Mitra, Assistant Registrar (Non-Judicial)-XXI	(i) Administrative Misc. Section (ii) Additional charge of Rules and Statistical Section -cum-Inspection Cell.

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

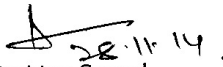
Memo No. _____ /Appt. _____ dated Ranchi, the _____ November, 2014

Copy forwarded to the Office of the Registrar General/ Registrar (Administration) I/c /Registrar (Vigilance) I/c / Registrar (Establishment) / the P.P.S. to Hon'ble the Chief Justice/ All Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Incharge Court Masters' Section / Court Officer / Stamp Reporter / Oath Commissioner / All Section Officers of the High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- A. K. Choudhary
Registrar General

Memo No. 12911-912 /Appt. _____ dated Ranchi, 28th November, 2014

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Registrar General